

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 24.07.2020 (FRIDAY)

COURT – II

10:20 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1238 of 2019	Jayprakash Vyas. Vs. Prabhat Steel Traders Pvt. Ltd.& Anr.	Prachi Johri	Aakansha Pathak- R1 Udita Singh-R2
2.	Comp. App. (AT) (Ins) No. 132 of 2020	C R Badrinath Vs. Eight Capital India (M) Ltd. & Anr.	Ravi Raghunath	Mohit D. Ram-R1

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By the order of Hon'ble Acting Chairperson

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